

LOK SABHA

SUPPLEMENTARY LIST OF BUSINESS

Saturday, February 13, 2021 / Magha 24, 1942 (Saka)

LEGISLATIVE BUSINESS

Bills to be introduced

The Tribunals

Reforms

(Rationalisation

and Conditions of

Service) Bill,

2021.

30. SHRIMATI NIRMALA SITHARAMAN to move for leave to introduce a Bill further to amend the Cinematograph Act, 1952, the Customs Act, 1962, the Airports Authority of India Act, 1994, the Trade Marks Act, 1999 and the Protection of Plant Varieties and Farmers' Rights Act, 2001 and certain other Acts.

ALSO to introduce the Bill.

The Constitution

(Scheduled

Castes) Order

(Amendment)

Bill, 2021.

31. SHRI THAAWARCHAND GEHLOT to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950 to modify the list of Scheduled Castes in the State of Tamil Nadu.

ALSO to introduce the Bill.

NEW DELHI;

February 13, 2021

Magha 24, 1942 (Saka)

UTPAL KUMAR SINGH

Secretary General